

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2016
MA No. 40/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Cyrus Investments Pvt. Ltd. & Anr.

V/s.

M/s. Tata Sons Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	C. Aryana Sundaram Vinender Ganda Somasekhar Sundaram	{ Sr. Advs }	
	Manik Dogra		
	Rohini Mehta		
	Apurva Diwanji		
	Mahesh Agarwal		
	Ruebch Mistri		
	Anuj Menon		
	Mohit Adra		
	Sonali Jaitly		
	Rohan Jaitly		
	Parag Sawant		
	Gyanan Shah		
	Akshay Doctor		
	Dhaval Kothari		
	Abishek Venkatraman		
	Ravi Tyagi		
	Shubhanshu Gupta		
	Sanya Kapoor		P. T. J.

Dr. Abhishek Manu Singhvi,
Mr. Ravi Kadam,
Mr. S.N. Mukherjee,
Sr. Advocate

Mr. Nikhil Sakhale, Mr. Prateek Sekharia,
Mr. Shubha Mandel, Mr. Nitish Jain,
Mr. Dhruv Dewan, Ms. Ruby Singh Ahuja,
Mr. Sayak Majty, Ms. Tahira Karanjawala,
Mr. Avishkar Singhvi, Mr. Siddhant Sharma,
Mr. Rohan Babu, Ms. Eesha Mohapatra,
Mr. Arjun Sharma, Mr. Payal Chhabria,
Mr. Jeet Karia, Ms. Juhu Mather,

Advocates for R 1, 2, 3 and 23

i/b. Shardul Amarchand Mangaldas & Co.

Jeet
Karia

Mr Sudhirlo Dantek J. S. Advale

Mr. Upam Pandit

Mr. D.L. Chidambaram

Mr. R. Anand Varma

Mr. Bhupendra Sardar

Mr. Rohini James

Mr. G.P. Majty

Ms. Namrata Patel

Assisted by Mr. S. N. Malla

S. N. Malla & C. B. T. C.

Adv for Nid no 6, 15, 16 to 22.

Adv, 2015

Mr. Shailesh Poria

i/b. Economic Laws Practice

for Respondent Nos. 5 & 7.



Mr. Janak Dwarkadas, Sr. Adv
Mr. Sharad Jagtiani
Mr. Jehangir Jejeebhoy
Mr. Kavilan Kalyaniwalla
Ms. Shireen Pochkhanawalla
Mr. Nirav Barot


Pochkhanawalla


i/b. Maneeksha & Sethna
Adv for R 11.

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ORDER

C.P. No. 82/241,242,244/NCLT/MB/MAH/2016

For the arguments on maintainability being heard, list this matter for orders on 06.03.2017 and for further hearing on 07.03.2017.

Sd/-

B.S.V. PRĀKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).